

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/00040/2019**

(in OA 202/00834/2017)

Gwalior, this Thursday, the 17<sup>th</sup> day of October, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Gaya Prasad, S/o Late Shri Mishri Lal aged about 45 years,  
Occupation Service, R/o Nadi Par Tal, Gwalior 474006 M.P.
2. Mohan Rana, S/o Shri Narayan Das Aged about 38 years,  
Occupation Service, R/o House No.101, Kanti Nagar, Opposite Dr.  
Ripu Daman Loco Gwalior 474002 M.P.
3. Mahipal Singh, S/o Shari Mani Ram Aged about 47 years,  
Occupation Service R/o Opposite Power House Gol Pahadiya  
Gwalior 474001 M.P.
4. Ram Krishna Sen S/o Shri Gyasi Ram Aged about 45 years  
Occupation Service R/o Shanti Nagar Colony Behind Balaji Stone,  
Shivpuri 473551 M.P.
5. Gopal Krishna Jemini S/o Late Shri Mishri Lal aged about 43  
Years, Occupation Service R/o Nawab Sahab Road, Bajrang  
Colony, Shivpuri 473551 M.P.
6. Bobby Khare S/o Shri Girwar Khare Aged about 32 years,  
Occupation Service, R/o Ludhauri Behind Madakpura Warehouse,  
Old Shivpuri 473551 M.P.

**-Petitioners**

(By Advocate – **Ms. Somya Chaturvedi**)

**V e r s u s**

1. Shri Ajay Bhushan Pandey, Revenue Secretary, Department of  
Revenue, Ministry of Finance, North Block, New Delhi 110001.

2. Shri Pranab Kumar Das, Chairman, Central Board of Direct Taxes, Department of Revenue, North Block, New Delhi 110001.

3. Shri V.K. Mishra, Chief Commissioner of Income Tax, Aayakar Bhawan, Hoshangabad Road, Opposite Maida Mill, Bhopal – 474011 (M.P.).

4. Smt. Seema Raj, Commissioner of Income Tax, Aayakar Bhavan, City Centre, Gwalior – 474011 (M.P)     **-Respondents**

(By Advocate –**Shri Akshay Jain**)

**ORDER (O R A L)**

**By Navin Tandon, AM.-**

Learned counsel for the respondents submits that the orders of this Tribunal have been complied with.

2.     Learned counsel for the petitioner confirms the same.

3.     Accordingly, CCP is closed. Notices are discharged.

**(Ramesh Singh Thakur)**

**Judicial Member**

*am*

**(Navin Tandon)**

**Administrative Member**